

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 05th August, 2023

NO.HC.VII-56/2020/7430/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers dealing with POCSO Cases of the states of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend 1 (one) day "***Sensitization Training Programme on POCSO Act***" scheduled to be held on **20-08-2023 (Sunday)** from **10:00 A.M. to 03.30 P.M.** at the Judicial Academy, Assam.

<u>ASSAM</u>		
Sl. No.	Name	Designation
1.	Shri Abubakkar Siddique	District & Sessions Judge, Dima Hasao
2.	Shri Aditya Hazarika	District & Sessions Judge, Hojai
3.	Shri Mahendra Kalita	District & Sessions Judge, Udalguri
4.	Shri Abu Saleh Badrudduza Laskar	District & Sessions Judge cum Special Judge, Charaideo
5.	Smti. Shabnom Choudhury	District & Sessions Judge, Bajali
6.	Shri Jogeswar Borah	District and Sessions Judge Biswanath, Biswanath Chariali
7.	Shri Sanjay Hazarika	District & Sessions Judge, Hailakandi
8.	Shri Nogen Senabaya Deori	District & Sessions Judge, Majuli
9.	Smti. Roushan Ara Rahman	District & Sessions Judge, Karimganj
10.	Shri Syed Imdadur Rahman	District & Sessions Judge, South Salmara - Mankachar
11.	Smti. Moushumi De	District & Sessions Judge, Bongaigaon
12.	Shri. Naim Uddin Ahmed	District & Sessions Judge, Baksa, Mushalpur
13.	Shri Jitu Mani Barman	District & Sessions Judge, Goalpara
14.	Shri Chandranshu Chaturvedy	District & Sessions Judge, Chirang
15.	Smti. Rubina Sarmah	Addl. Sessions Judge Cum Special Judge(POCSO), Golaghat
16.	Smti. Poli Kataki	Addl. Sessions Judge Cum Special Judge (POCSO), Dhubri

17.	Shri Kalyanjit Saikia	Addl. District & Sessions Judge, Bijni
18.	Shri Bablu Sutradhar	District & Sessions Judge, West Karbi Anglong, Hamren
19.	Smti. Munmun B. Sarma	Addl. Sessions Judge-cum-Special Judge (POCSO), Kamrup, Amingaon
20.	Shri Subhabrata Datta	Addl. District & Sessions Judge, Goalpara.
21.	Smti. Farhana Sultana	Addl. District & Sessions Judge, Nalbari
22.	Smti. Rashmita Das	Addl. Sess. Judge -cum- Special Judge (POCSO), Lakhimpur
23.	Shri Joydev Koch	Addl. District & Sessions Judge, FTC, Kokrajhar
24.	Smti. Gitali Rabha	Addl. District & Sessions Judge No.1, Nagaon
25.	Smti. Tasfia Hussain	Addl. District & Sessions Judge, Cachar
26.	Smti. Nazmee Ayysha Ahmed	Addl. Sessions Judge -cum- Special Judge, (POCSO), Sivasagar
27.	Shri Anil Kumar Basfor	Addl. District & Sessions Judge, Kamrup, Rangia
28.	Shri Anurag Jintoo Borah	Addl. District & Sessions Judge, Jorhat
29.	Shri Debashish Saikia	Additional Sessions Judge cum Special Judge, (POCSO), Barpeta
30.	Smti. Audri Bhattacharyya	Addl. Sessions Judge & Special Judge, (POCSO), Kamrup(M)
31.	Shri Sushil Kr. Kabra	Addl. District & Sessions Judge, (FTC) Dibrugarh
32.	Shri Bhupen Kr. Nath	Addl. District & Sessions Judge, FTC, Abhayapuri, Bongaigaon
33.	Smti. Ipsita Borthakur	Addl. Sessions Judge cum Special Judge (POCSO), Nagaon
34.	Smti. Tripti Ari	Addl. District & Sessions Judge, Karimganj
35.	Smti. Chitra Rani Saikia	Additional Sessions Judge-cum-Special Judge, (POCSO), Tinsukia
36.	Smti. Rini Bharali	Addl. District & Sessions Judge, Karbi Anglong
37.	Shri Ranju Medhi	Addl. District & Sessions Judge, Sonitpur
38.	Smti. Sabeena Mazumdar	Addl. District & Sessions Judge, FTC, Darrang
39.	Shri Mukul Chetia	Addl. District & Sessions Judge, Bilasipara, Dhubri
40.	Smti. Ranjita Agarwala	Addl. District & Sessions Judge, Udalguri

25-08-23

<u>NAGALAND</u>		
Sl. No.	Name	Designation
1.	Smti. Nino Iralu	District & Sessions Judge, Wokha
2.	Shri Neiko Akami	District & Sessions Judge, Phek
3.	Shri N. Longshithung Ezung	Principal District & Sessions Judge, Tuensang
4.	Shri Inalo Zhimomi	Principal District & Sessions Judge, Dimapur
5.	Smti. Duvelu Vero	Principal District & Sessions Judge, Kohima
6.	Smti. Tucuno Vamuzo	District & Sessions Judge, Mon
7.	Smti. Somet Chumden Chang	Principal District & Sessions Judge, Mokokchung
8.	Shri Khrupto Koso	Judge, Fast Track Special Court, Dimapur (Retired NJS)

<u>MIZORAM</u>		
Sl. No.	Name	Designation
1.	Mr. T.L. Guite	District & Sessions Judge-cum- Special Judge, POCSO Act (Designated Court), Lunglei
2.	Mr. Vanlalenmawia	District & Sessions Judge-cum- Special Judge, POCSO Act (Designated Court), Aizawl
3.	Mrs. Sylvie Zomuanpuii Ralte	Addl. District & Sessions Judge-cum- Special Judge, POCSO Act (Designated Court), Champhai
4.	Mrs. Julie Lalrinzami	Judge, Fast Track Court, Kolasib
5.	Mr. Lalngaihkawia Zote	Judge, Fast Track Court, Siaha
6.	Mr. P. Singthanga (Retd. MJS)	Presiding Officer, FTSC (ePOCSO), Aizawl
7.	Mr. R. Lalthazuala (Retd. MJS)	Presiding Officer, FTSC (Rape & POCSO Act), Aizawl
8.	Mr. T. Saikunga (Retd. MJS)	Presiding Officer, FTSC (Rape & POCSO Act), Champhai

ARUNACHAL PRADESH		
Sl. No.	Name	Designation
1.	Shri Nani Grayu	District & Sessions Judge, West Siang District, Aalo
2.	Smti. Jaweplu Chai	District & Sessions Judge, Lower Subansiri, Yupia
3.	Sri Ito Basar	District & Sessions Judge, Tirap District, Khonsa
4.	Shri Lobsang Tenzin	District & Sessions Judge, Lohit District, Tezu
5.	Shri Gote Mega	District & Sessions Judge, Lower Subansiri District, Ziro
6.	Shri Tegeng Padoh	District & Sessions Judge, East Siang District, Pasighat
7.	Shri Hirendra Kashyap	District & Sessions Judge, Bomdila
8.	Shri Tage Halley	Addl. District & Sessions Judge, Leparada District, Basar

The nominated Judicial Officers are requested to report at the venue **(Judicial Academy, Assam)** on **20-08-2023 at 09:30 A.M.** for the aforesaid training programme.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII/56/2020/7431-7445/A

Dated: 05-08-2023

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during

the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Nagaland, Kohima/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

7. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the concerned Judicial Officers of his respective State to attend the training accordingly).

10. The District & Sessions Judge,
Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara/ Golaghat/ Hailakandi/ Hojai/ Jorhat/ Kamrup (M)/ Kamrup/ Karimganj/ Karbi Anglong/ Kokrajhar/ Lakhimpur/ Majuli/ Nagaon/ Nalbari / Sivasagar/ Sonitpur / South Salmara-Mankachar / Tinsukia/ Udalguri/ West Karbi Anglong

(He/ She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly).

11. The nominated Judicial Officers:
a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **09-08-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of arrival	Accommodation required (Yes/No)	Mobile Number (Whatsapp)

- b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**
- c. The nominated officers are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.
12. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).
13. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Taprodal
05.08.23
REGISTRAR (JUDICIAL)